

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 2805
TO BE ANSWERED ON 03rd August, 2018

Disinvestment of Coal India Limited

2805. DR. K. GOPAL:

Will the Minister of FINANCE be pleased to state :

- (a) whether the Government is planning to off load a stake in state run Coal India Limited (CIL) and to speed up the asset sales after a disastrous attempt to find a buyer for the cash strapped national airlines and if so, the details thereof;
- (b) whether the Government's plan to raise about US \$ 12 billion during the current year from asset sale is at a risk after a high profile plan to sell Air India grounded to half as no prospective buyer emerged and if so, the details thereof; and
- (c) whether the CIL is the world's biggest miner of the fuel and has reported strong shipment numbers in recent months due to demand from power plants and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

- (a) The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 18.11.2015, has approved disinvestment of 10% paid-up equity capital of Coal India Limited out of Government's shareholding of 78.34% through the approved method of disinvestment.
- (b) The Budget Estimate (BE) for disinvestment during the year 2018-19 has been fixed at Rs.80,000 crore, which is to be achieved through various approved methods of disinvestment.
- (c) During the first quarter of this fiscal, Coal India Limited had reported coal offtake of about 153.4 Million Tonnes against the offtake of 137.4 Million Tonnes during the same period in the last year thereby registering a positive growth of about 12% in offtake. Power sector dispatch during the first quarter of the current fiscal was about 122.2 Million Tonnes with a growth of around 15% compared to dispatch of 106.5 Million Tonnes during the same period in the last year.
